

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1400  
ANSWERED ON:06.03.2013  
EXPANSION AND UPGRADATION OF TELECOM SERVICES  
Dhruvanarayana Shri R.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Bharat Sanchar Nigam Limited (BSNL) has floated tenders for expansion and upgradation of telecom services;
- (b) if so, the details thereof, State-wise in the 11th Five Year Plan and proposed in 12th Plan period;
- (c) whether irregularities have been reported in this regard;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (Dr. (Smt.) KILLI KRUPARANI)

(a)&(b) Details of tenders invited by Bharat Sanchar Nigam Limited (BSNL) during Eleventh Five Year Plan are given in Annexure-I. Details of tenders invited by BSNL during 2012-13 of Twelfth Five Year Plan are given in Annexure-II.

(c) to (e) Irregularities were reported in the procurement of Internet Protocol Trunk Automatic Trunk Exchange (IP TAX) and Microwave Transmission Equipments. The details are as follows:

- (i) IP TAX Equipment: Irregularity pertaining to delay in the processing of the case on the part of the concerned officer was reported.
- (ii) Microwave Transmission Equipment: Irregularity pertaining to the acceptance of inferior quality microwave equipment was reported.

Officers responsible in both cases have been identified and appropriate action taken/initiated as per rules against concerned.